

Calcutta High Court (Original Side)

Peonbook Report From 22-06-2021 To 22-06-2021 For (All) Maincase & (All)

Pending : 4 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	APOT/94/2021	22-06-2021	JAISHREE STEELS PRIVATE LIMITED AND ORS VS SHIVAM DHATU UDYOG PRIVATE LIMITED AND ORS	SUNNY NANDY
2	APOT/95/2021	22-06-2021	KESHAR MULTIYARN MILL LTD AND ANR VS ANIL KUMAR PATODIA AND ORS	ABHISHEK SIKDAR
3	CS/112/2021	22-06-2021	PRANAVA ELECTRONICS PRIVATE LIMITED VS SAGITTARIANS CREDIT CAPITAL PRIVATE LIMITED	SINHA AND CO.
4	PLA/192/2021	22-06-2021	IN THE GOODS OF ENAKSHI TAGORE (DEC.) VS NA	FOX AND MANDAL

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